

KOTAK SHOP SECURE ENDORSEMENT / EXTENSION WORDINGS

SECTION I - STANDARD FIRE AND SPECIAL PERILS

FLOATER CLAUSE

Attached to and forming part of the Policy No.

In consideration of Floater Extra charged over and above the policy rate the Sum Insured in aggregate under the policy is available for any one, more, or all locations as specified in respect of movable property. At all times during the currency of this policy the insured should have a good internal audit and accounting procedure under which the total amount at risk and the locations can be established at any particular time if required.

The changes in the address of locations specifically declared at inception should be communicated”

UIN: IRDAN152RP0011V01201920/A0054V01201920